

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2527
TO BE ANSWERED ON MARCH 13, 2025**

AMRUT IN TAMIL NADU

NO. 2527. SHRI C N ANNADURAI:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the number of projects approved under the Atal Mission for Rejuvenation and Urban Transformation Mission (AMRUT) since its inception in Tamil Nadu;**
- (b) the number of projects completed and the number of projects currently under implementation along with their expected timelines for completion;**
- (c) whether the Government has proposed any new reforms or modifications under AMRUT 2.0 and if so, the details thereof;**
- (d) the manner in which the AMRUT has contributed to the improvement of urban water supply and sewerage systems in AMRUT cities along with the measurable outcomes achieved;**
- (e) whether the Government has reviewed the functioning of AMRUT and if so, the details thereof along with the thrust areas of AMRUT; and**
- (f) the status of various water and sewer connection projects grounded under AMRUT in Tamil Nadu during the last three years and the current year?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT), which was launched on 25 June 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country. As reported by the Government of Tamil Nadu on AMRUT portal, 445 projects have been taken up in the State under AMRUT and an amount of ₹13,339 crore has been sanctioned for these projects, which includes Central Assistance (CA) of ₹4,756.68 crore. Out of these projects, 433 projects worth ₹7,810.68 crore have been completed, and 12 Projects worth ₹5,528.75 crores are at implementation stage. Total works worth ₹12,637.60 crore have been physically completed. State Government has further informed that the tentative date of completion of project is June 2025.

(C): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October, 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. The Mission aims to provide water tap connections to households in all statutory towns. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks, etc are other components of the Mission. The mission focuses on Information Education & Communication (IEC), adopting latest technologies through Start-ups and preparation of Aquifer Management Plans for cities. The reform agenda of the Mission provisions for use of recycled treated used water to meet at least 20% of total city water demand; 24x7 water supply with 'Drink from tap' (DFT) facility; Geographic Information System (GIS) based master plans of the cities and raising funds through issuance of municipal bonds.

Under AMRUT 2.0, AMRUT Mitra initiative has been launched to actively involve women SHG groups in water demand management, water quality testing, water infrastructure operations, and other water sectoral projects. So far, 1762 projects worth ₹140 crore have been approved under this initiative.

Jal Hi AMRIT has been launched as a sub-scheme under AMRUT 2.0 reforms, which aims to incentivize states and Uts to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards. The focus of sub scheme is to build capacity & incentivizing qualitative improvements in the treated discharge effluent.

The Shallow Aquifer Management (SAM) 2.0 has been launched under AMRUT 2.0 in 75 cities. The initiative is designed to integrate aquifer management into broader urban planning, ensuring that groundwater resources are managed sustainably as cities continue to grow. Key interventions include the construction of new and restoration of defunct recharge structures, implementation of rainwater harvesting systems, catchment level improvement for regional groundwater recharge and the development of comprehensive city-wide groundwater management plans.

Technology Sub-Mission is an important component of AMRUT 2.0 to encourage start-up ideas, private entrepreneurship and commissioning them into the pilot projects. It facilitates identification of innovative, proven and potential environment friendly technologies in the fields of water and used water treatment, distribution and water body rejuvenation. The Start-ups fulfilling the definition given by "Start-up India" initiative of DPIIT are eligible to participate. As per the AMRUT 2.0 guidelines, start-up projects costing up to ₹20 lakh are approved by a State Water Start-Up Screening Committee consisting of State Mission Director, representative of technical institute and/ or practitioners in water sector. Approved projects can be taken up for which necessary assistance are provided by the concerned ULB. Start-up projects with path breaking technologies, costing more than ₹20 lakh are approved by National Water Start-Up Screening Committee consisting of representatives of MoHUA, CPHEEO and experts in water sector.

(d) Under AMRUT Mission in convergence with the States 189 lakh water tap connections (new/ serviced) have been provided against the target of 139 lakh; 149 lakh sewer connections (new/ serviced) (including households covered through Faecal Sludge and Septage Management-FSSM) provided against the target of 145 lakh; Sewer network of 19,598 kilometers and water supply network of 64,463 kilometers have been constructed; 4,447 Million Litre Per Day (MLD) Sewerage Treatment Capacity (STP) and 4,734 Million Litre Per Day (MLD) Water Treatment Capacity (WTP) have been developed; 1,434 km length of drains have been constructed resulting in eliminating 3,708 numbers of water logging points; 5,086 acres of Green space, 430 km pedestrian/ walkway and 43 km of cycle track have been developed.

(e) Project taken up under AMRUT mission are large infrastructure projects with long gestation periods. AMRUT guidelines have provisions for formation of State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPS in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Funds are released to the States/ UTs upon satisfactory compliance

of IRMA reports. Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs and ULBs. There is a dedicated AMRUT online portal for tracking the progress and project-wise outcomes of provisions of water tap connections provided by the States/ UTs.

(f) Under AMRUT, all the 18 water supply projects worth ₹7,436.02 crore and 18 sewerage/septage management projects worth ₹5,670.8 crore have already been grounded. No projects have been grounded in Tamil Nadu under AMRUT, during the last three years.

Under AMRUT Mission in convergence with the States 16.07 lakh water tap connections (new/ serviced) and 25.20 lakh sewer connections (new/ serviced) (including households covered through Faecal Sludge and Septage Management-FSSM) have been provided.
